

11.37 hrs.

The Lok Sabha then adjourned till Two Minutes past Twelve of the Clock.

(iii) relieving the staff of repetitive and monotonous nature of jobs

(b) Yes, Sir.

(c) and (d) In view of the facts mentioned in (a) above the Government is of the view that the limited use of EDP devices in the Income-Tax Department is not likely to lead to shrinkage of employment potential, eventual joblessness and it would not be against the interests of class III employees (Group 'C') of the Income-Tax Department in particular and working class in general.

Objects of Differential Rate of Interest Scheme

*375. SHRI NITYANANDA MISRA : Will the Minister of FINANCE be pleased to state :

WRITTEN ANSWERS TO QUESTIONS

Re-Introduction of Computerisation in Income Tax Department

*374. DR. VASANT KUMAR PANDIT

SHRI N. K. SHEJWALKAR :

Will the Minister of FINANCE be pleased to state :

(a) the detailed reasons for re-introduction of computerisation in the Income-Tax Department;

(b) whether associations unions/federations of the Income-Tax Employees Class III have protested to Government against re-introduction of computerisation in the Income-Tax Department;

(c) the reaction of Government thereto; and

(d) whether Government are going to abandon the scheme of computerisation in the Income-tax Department as it is against the interest of Class III employees of the Income-Tax Department in particular and working class in general ?

(a) the main objects of Differential Rates of Interest Scheme (DRIS) introduced in the country;

(b) the names of the States where such DRI Scheme has been introduced;

(c) the number of the Districts in Orissa where DRI Scheme has been implemented;

(d) whether review has been made on the implementation of DRI Scheme in Orissa and other States; and

(e) if so, how far the purpose of the introduction of such a scheme has been served ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. M. KRISHNA) : (a) The Income-Tax Department has started using a micro processor for limited purposes. The Conference of Commissioners of Income-Tax held between 22nd and 24th May 1984 at Delhi had recommended use of computer and other mechanical devices for improving the performance of the Department. At present the intention is to undertake limited use of the facilities for :

(i) improving the administrative efficiency;

(ii) ensuring speed and accuracy in processing of data; and

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) The main objective of the Differential Rates of Interest (DRI) Scheme is to provide small loans at concessional rate of interest to the weaker sections of society. The DRI Scheme, started in 1972 was to be implemented in certain backward districts through specified branches of public sector banks. However, since May, 1977 the DRI Scheme has been extended to the entire country.

(d) and (e) National Institute of Bank Management (NIBM) had undertaken a study of the overall working of DRI Scheme in the country. NIBM in its report submitted in December, 1982 has observed that DRI Scheme has for the most part covered the class of people for whom it was meant and that the majority of beneficiaries have recorded positive change in their economic position.

Supply of Rail Wagons to Uganda

376. SHRI P. RAJAGOPAL NAIDU : Will the Minister of COMMERCE be pleased to state :

(a) whether our country won a contract to supply rail wagons to Uganda; and

(b) if so, the worth of the contract ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) Yes, Sir.

(b) The value of the contract is Rs. 16.51 crores.

Export of Indian Tea

*377. SHRI A R. MALLU : Will the Minister of COMMERCE be pleased to state :

(a) whether Government of India have conducted any survey regarding the number and names of foreign countries in which Indian tea is used mostly;

(b) whether there have been any report that consumption of Indian tea has fallen in the United Kingdom;

(c) if so, whether this development is likely to affect adversely the export of Indian tea; and

(d) if so, the steps Government propose to take in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) and (b) The Tea Board regularly monitors and analyses data in regard to world tea trade and also receives reports in this regard from its overseas offices. Although there are some reports of fall in apparent consumption of tea in U.K., Indian tea exports to that country have continued to maintain a satisfactory level and have not shown a declining trend in recent years.

(c) and (d) Do not arise.

Arrest of Retired Brigadier for Smuggling of Arms

*378. SHRI BALASAHEB VIKHE PATIL :

SHRI MANOHAR LAL SAINI :

Will the Minister of FINANCE be pleased to state :

(a) whether the customs authorities have arrested a retired Brigadier at Palam Airport recently when he tried to smuggle arms into the country;

(b) whether raids conducted at his residence at Chandigarh, have revealed the presence of unlawful arms, licences and ammunition ;

(c) if so, the details thereof;

(d) whether Government are sure that the present case is not a tip of the Iceberg and the Customs authorities at Palam had not been permitting free passage of such arms before also; and

(e) if so, the number of Customs officers—all ranks—who have been working at the Airport for more than three years and the steps being taken to get them replaced by suitable officers from other States to man this sensitive Airport ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.M. KRISHNA) : (a) Yes Sir; One Shri Jagir Singh a retired Brigadier, was arrested on